

Statement II

Number of departmental post offices functioning in rented buildings in Kerala, district-wise

S.No.	Name of District	Post Offices functioning in rented buildings	
		Head Offices	Sub-Offices
1.	Trivandrum	2	122
2.	Quilon	-	90
3.	Pathanamthitta	-	90
4.	Alleppey	1	100
5.	Kottayam	-	111
6.	Idukki	1	39
7.	Ernakulam	-	120
8.	Trichur	2	149
9.	Palghat	1	127
10.	Malappuram	4	90
11.	Calicut	1	81
12.	Wynad	1	13
13.	Cannanore	-	92
14.	Kasaragod	-	27
Total		31	1256
15.	Lakshadweep	-	5
16.	Mahe of Pondicherry	-	-
Grand Total		13	1261

* Two sub post offices, one in Quilon District and the other in Pathanamthitta district are functioning in rent-free accommodation.

Height of Air Traffic Control Tower

3047. SHRI AMAR ROYPRADHAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the maximum permissible height of Air Traffic Control (ATC) tower is 24 ft. according to the International Civil Aviation organisation's (ICAO) norms;

(b) whether it is a fact that Air-Port Authority of India (AAI) cleared the plans for 190 ft. tower;

(c) if so, the reasons for violation of norms of ICAO;

(d) whether he is also aware that plan with the 190 ft. height of ATC Air Traffic Control tower was cleared despite

the objections of some of members of the Committee set up to modernise ATCs at Mumbai and Delhi; and

(e) the circumstances under which the said ATC project with 190 ft height was cleared?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) and (c) Yes, Sir. International Civil Aviation Organisation (ICAO) stipulate that the Air Traffic Control (ATC) Tower is constructed at a selected place to a height sufficient enough to ensure around unobstructed view of the airfield including take-off and approach path of the aircraft in order to exercise total control over the operation area. The Control Tower at the present location was cleared under special dispensation by the Airports Authority of India (then NAA) in 1991.

(d) and (e) The matter is under investigation.

[Translation]

Halt to Karnavati Train at Balsad Railway Station

3048. SHRI MANIBHAI RAMJIBHAI CHAUDHARI: Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to provide a halt to Karnavati Train at Balsad railway station;

(b) if so, the time by which the halt is likely to be provided to the train; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Does not arise.

(c) Neither justified nor operationally feasible.

National Postal Policy

3049. SHRI JAYSINH CHAUHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the work of preparing at National Postal Policy started in 1992, has been completed;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (c) A formal document incorporating the National Postal Policy is yet to be finalised. However, the Department of Post has been following consistent policy in